

**Criminal and civil cases pending in
Supreme Court**

3249. SHRI E. AYYAPU REDDY : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of criminal appeals which are pending disposal for more than seven years in the Supreme Court, as on 1 March, 1985; and

(b) the number of civil matters pending for more than ten years in the Supreme Court ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARADWAJ) : (a) and (b). As per information furnished by the Registrar of the Supreme Court, the number of criminal appeals which are pending for more than seven years is 383 as on 1.3.1985. The number of civil matters (civil appeals and writ petitions for final hearing) which are pending for more than 10 years is 2,759.

**Opening of new Post Offices in
Rajnandgaon District**

3250. SHRI SHIVENDRA BAHADUR SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of new Post Offices opened in the District of Rajnandgaon from 1980 to 31 December, 1984; and

(b) the names of the villages where these have been opened ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) 13.

(b) DAIHADIS

CHILFI

ARAJKUNDN

PATPAR

DHAWASHA

SEONI

DOKLA

DOHE

NAWAGAON

KHAPRI KHURD

KANDADI

SHIKARI

AUNDHI

**Scheme to set up one industry each
in Idduki and Pattanathitta
Districts of Kerala**

3251. PROF. P. J. KURIEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government of Kerala has submitted any scheme in regard to setting up of one industry each in the Idukki and Pattanathitta Districts of Kerala; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). Two applications were received from M/s. Kerala State Industrial Development Corporation Ltd., for the setting up of new undertakings for the manufacture of carbon tetrachloride and copper clad laminates respectively in Idukki district of Kerala. They were not approved. No schemes have been received for Pattanathitta district.

Digging of wells in Godavari Basin

3252. SHRI A. J. V. B. MAHESWARA RAO : Will the Minister of PETROLEUM be pleased to state :

(a) whether digging of two wells of Oil and Natural Gas Commission at Kunavaram and Bhimanapalli in Godavari Basin has been completed;

(b) if so, the present position of those wells; and

(c) whether the contracting firm has not completed the above jobs nor have they undertaken further prospecting in the basin ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir

(b) Kunavaram (Amalapuram) well where minor gas shows were observed has been abandoned as they were of no commercial interest. Bhimanapalli well which flowed gas at the rate of 27300 cubic matters (approximately) has been sealed after completion of testing. Further assessment wells will be drilled after interpretation of the results obtained.

(c) The jobs were done by ONGC.

**Setting up of Cement Plant at Jeypur
Orissa**

3253. SHRI SOMNATH RATH :
SHRI K. PRADHANI :

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have a proposal to set up a cement plant at Jeypur in Koraput District of Orissa; and

(b) if so, when the proposal is expected to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No, Sir.

(b) Does not arise.

Oil refineries and their production

3254. SHRI MOHANBHAI PATEL :
Will the Minister of PETROLEUM be

pleased to state :

(a) the number and location of oil refineries functioning in India, with their annual capacity;

(b) whether it is a fact that these are not meeting the demand of the country;

(c) if so, whether Government are considering to establish more oil refineries in the country;

(d) if so, the details thereof; and

(e) the steps being taken to expand the existing refineries to increase their production ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) A statement indicating the number and location of oil refineries functioning in India and their annual capacity is attached.

(b) Though the refining capacity is more than the total demand, they are not meeting fully the demand of certain products.

(c) Yes, Sir.

(d) and (e). Government have approved the setting up of a six million tonnes per annum refinery at Karnal in Haryana and are examining the setting up of the another grass-root refinery and expansion of the existing refineries.

Statement

(in million metric tonnes)

Sl. No.	Name of Refinery and Location	Installed capacity as on 1.4.1985
1	2	3
1.	Bharat Petroleum Corporation Ltd., Bombay	6.00
2.	Hindustan Petroleum Corporation Ltd., Bombay	3.50
3.	Cochin Refineries Ltd. Cochin	4.50
4.	Hindustan Petroleum Corporation Ltd. Visakhapatnam	4.50
5.	Madras Refineries Ltd. Madras	5.60